

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2994  
ANSWERED ON:11.12.2014  
CONVERSION OF LAND  
Ray Shri Bishnu Pada

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether any action has been initiated by the Andaman and Nicobar Administration on the issue of conversion of Non-Occupancy Right to Occupancy right of Neil Island Settlers in South Andaman District, Andaman and Nicobar Islands;
- (b) if so, the details thereof and the probable date of completion; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (c): As per information received from Andaman & Nicobar Administration the issue of conversion of Non-Occupancy Right to Occupancy right of Neil Island Settlers in South Andaman District has been taken up in accordance with Andaman & Nicobar Islands Land Revenue and Land Reforms Regulation, 1966.